

**Soft loan window for paper industry**

1297. SHRI BHUPESH GUTPA:  
SHRI YOGENDRA SHARMA:

Will the Minister of FINANCE be pleased to state:

(a) whether Government has a proposal for opening a soft loan window for the paper industry; and

(b) if so, what are the details and reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) No, Sir.

(b) Does not arise.

**Sale of mutton in Delhi**

1298. SHRIMATI SUSHILA SHANKAR ADIVAREKAR:  
SHRIMATI PRATIBHA SINGH:

SHRIMATI MARAGATHAM CHANDRASEKHAR:

Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether Government's attention has been drawn to the news item published in the Times of India, Delhi on the 11th April, 1980 under the caption 'Mutton from Rajasthan at Rs. 12 per kg.' to be made available for the residents in Delhi;

(b) whether the Lt. Governor has allotted the 'Sales Outlets' as mentioned in the news; and

(c) if so, what are the details thereof and if not, what are the reasons therefor and by when the decision would be implemented?

THE MINISTER OF CIVIL SUPPLIES (SHRI VIDYA CHARAN SHUKLA): (a) to (c) Information is being collected and will be laid on the Table of the House.

**Profits and losses of Central public sector unit**

1299. SHRI N. K. P. SALVE: Will the Minister of FINANCE be pleased to state:

(a) what are the names and extent

of profits and losses suffered by the different Central public sector units during the years 1977-78, 1978-79 and 1979-80; and

(b) what steps are contemplated to ensure that all the public sector units not only serve the social responsibility but also contribute proportionately to the Public Exchequer?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) The names and extent of profits and losses sustained by different Central Public Sector units during the year 1977-78 and 1978-79 have already been reported through the Public Enterprises Survey 1978-79 placed on the Table of the House on 12th March, 1980 (pp. 113 of Chapter I of Volume I may be referred to). As regards 1979-80, the accounts of the Corporation have not yet been finalised and the Report will be placed in the House as soon as these are finalised and received.

(b) Besides the continuous monitoring of performance of public enterprises by the administrative Ministries, Government have also taken the following steps:—

(i) Instructions have been issued that public enterprises should associate themselves to the extent possible with rural development activities in the surrounding localities;—

(ii) Instructions have also been issued that in all investment proposals of public enterprises, adequate provision should be made towards environmental protection; and

(iii) Setting up of an Expert Group is under consideration of Government to conduct in-depth studies of public enterprises whose financial performance has not been satisfactory.

**Curb on speculative activities**

1300. SHRI N. K. P. SALVE: Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to a Supreme Court's